[Shri Abid AH]

whether reference of the matter to the C.B.I, concerns them as well?

> SHR (Interruptions)

RAJNARAIN: We protest

Papers laid

# यह क्या तरीका है। हम ऐसे तरीके के खिलाफ प्रोटेस्ट करते हैं। मंडल जी के प्रश्न का भी जवाव नहीं दिया गया ।

THE DEPUTY CHAIRMAN: About Mr. Mandal's question, I think he has said, he has no information.

SHRI FAKHRUDDIN ALI AHMED: I said, I wanted notice.

SHRI ABID ALI: It is now known that the letter was a forgery. Therefore, you may kindly ask the hon. Members to submit their apologies.

THE DEPUTY CHAIRMAN: That is all right. Please Put your question.

SHRI ABID ALI: You allowed him so much time; you give me also some time.

श्री राजनारायण : मैं इस देश की जनता से क्षमा प्रार्थी हुं ! उसने मुझे इतनी ताकत नहीं दी की मैं इस भ्रष्ट सरकार को जल्दी से जल्दी खत्म कर सक्। मैं यह चाहता हूं कि यह भ्रष्ट सरकार जितनी जल्दी समाप्त की जाय उतना अच्छा है।

SHRI ABID ALI: So far as Mr. Kalelkar is concerned, about the forgery letter, may I ask the hon. Members if they have got any guts to make the statement outside and face the consequences?

# थी राजनारायण : हां, हां, मैं अभी बाहर चल कर यह कहने के लिये तैयार हं।

THE DEPUTY CHAIRMAN: Please sit down, Mr. Rajnarain. Papers to be laid on the

SHRI ABID ALI: Madam, let him reply to my question.

SHRI FAKHRUDDIN ALI AHMED: Action will be taken against the officers involved and the C.B.I, is making an inquiry.

श्री राजनारायण : सी० वी० आई० किस की इंक्वायरी कर रही है ?

on the Table

DEPUTY CHAIRMAN: No more. Papers to be laid on the Table.

#### PAPERS LAID ON THE TABLE

ANNUAL REPORT AND ACCOUNTS(1967-63) OF THE NATIONAL INDUSTRIAL DEVELOPMENT CORPORATION LIMITED, NEW DELHI AND RELATED PAPERS

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE COMPANY **AFFAIRS** AND (SHRI FAKHRUDDIN ALI AHMED): Ma-dam, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each of the following papers :-

- (i) Annual Report and Accounts of the Industrial Development Corporation Limited, New Delhi, for the year 1967-68, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-1821/69 for (i) and (ii).]

### ANNUAL REPORT AND ACCOUNTS (1966-67) or THE ORISSA ROAD TRANSPORT COMPANY LIMITED, BERHAMPUR (GANJAM), ORISSA AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF **RAILWAYS** (SHRI ROHANLAL CHATURVEDI): I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each of the following papers:—

- (i) Annual Report and Accounts of the Orissa Road Transport Company Limited, Berhampur (Ganjam), Orissa, for the year 1366-67, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Company for the year 1966-

(iii) Statement explaining the reasons for the delay in laying the Report mentioned at (i) above.

Statement by

[Placed in Library. See. No. LT-1822/ 69 for (i) to (iii).]

# I. ANNUAL REPORT AND ACCOUNTS(1967-68) OF THK FOOD CORPORATION OF INDIA AND RELATED **PAPERS**

II. NOTIFICATIONS UNDER THK ESSEN. TIAL SERVICES MAINTENANCE **ACT,1968** 

सिचाई तथा विद्युत मंत्रालय में उपमंत्री (प्रोफेसर सिद्धेश्वर प्रसाद) : महोदया, मैं अण्णासाहेब शिन्दे की ओर से निम्नलिखित पत्न सभा पटल पर रखता हं:

- (क) खाद्य निगम अधिनियम, 1964 की धारा 35 की उपधारा (2) के अधीन, 1967-68 के वर्ष के लिय भारतीय खाद्य निगम नई दिल्ली का वार्षिक प्रतिवेदन तथा लेखे. लेखाओं पर लेखापरिक्षकों के प्रतिवेदन सहित । [Placed in Library, See No. LT-1860/69.]
- (ख) अत्यावश्यक सेवार्ये संधारण अधिनियम, 1968 की धारा 2 की उप-धारा (2) के अधीन, खाद्य, कृषि, साम्-दायिक विकास और सहकारिता मंत्रालय (खारा विभाग) की निम्नलिखित अधि-सूचनाओं की एक एक प्रति :--
  - (1) अधिमुचना जी० एस० आर० नं॰ 2052, दिनांक 22 अगस्त, 1969 (अंग्रजी में)।
  - (2) अधिसूचना जी० एस० आर० नं 2053, दिनांक 22 अगस्त, 1969 (हिन्दी में) ।

[Placed in Library. See No. LT-1825/69 for (1) and (2).]

#### STATEMENT BY MINISTER RE FLOOD SITUATION IN THE COUN-TRY

सिचाई तथा विद्युत मंत्रालय में उपमंत्री (प्रोफेसर सिद्धेश्वर प्रसाद) : महोदया, मैं डा० के० एल० रावकी ओर से देश में बाढ़ की स्थिति के सम्बन्ध में एक विवरण सभा पटल पर रखता हं।

[Placed in Library. See No. LT-1802/69.]

## REFERENCE TO ARREST OF TWOSTUDENTS ON HUNGER STRIKE INFRONT OF THE A. I. C. C. OFFICE, NEW DELHI

SHRI ARJUN ARORA (Uttar Pradesh): Madam, two hunger-striking students were arrested last night in front of 7, Janar Mantar Road, the A. I. C. C. office. That has created a big stir among the students of Delhi University. Why have the police and the Home Ministry interferred in this affairs? The students were making certain demands on Mr. Nijalingappa, the Congress President.

THE DEPUTY CHAIRMAN: That is all right.

SHRI ARJUN ARORA: And they have been removed. Madam, this is very important. removed? Whv have they been (Interrwntions)

श्री राजनारायण (उत्तर प्रदेश): सूल-तानपूर में कूछ लोगों ने डिमांड की है कि प्राइम मिनिस्टर इस्तीक़ा दे दें। यह भी मांग की गई है कि प्रधान मंत्री चव्हाण साहब, राम सूभग सिंह जी और हाथी जी को निकाल दें।

THE DEPUTY CHAIRMAN: Please sit down, Mr. Rajnarain. Will you please learn to sit down?

### RE DEMAND FOR A DISCUSSION ON THE FLOOD SITUATION

SHRI BANKA BEHARY DAS (Orissa): Madam, about the flood situation, a statement has been laid on the Table by the hon. Minister.

THE DEPUTY CHAIRMAN: You read that first.